

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1127/(MAH)/2017
Rest.A. No. 06/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Barket Hiring Company
V/s.
Ducon Technologies Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Sachin Kudalkar
b.b. m/s madekar & co
for Applicant/Refinancer

Advocate.

Prudhvi

2. Yajunendra Singh.
Adv for Respondents

Advocate

~~Y. L. Singh~~

ORDER

Rest. A. No.06/2017 in CP 1127/I&BC/NCLT/MB/MAH/2017

For the Petitioner Counsel has not pressed for hearing of this Restoration Application, this Application is dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)